

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 568 of 2018

IN THE MATTER OF:

R.G.G Vyapaar Pvt Ltd.

....Appellant

Vs.

Arun Kumar Gupta & Anr.

....Respondents

Present:

Appellant: Mr. Abijeet Sinha, Mr. Arjun Asthana, Mr. Sreenita Ghosh, Mr. Saikat Sarkar and Mr. Aditya Shukla, Advocates

Respondents: Mr. Sandeep Bisht and Mr. Anuj Tiwari, Advocates for R-2.

ORDER

08.07.2019: Heard further. Place the case 'for further hearing' on **19th July, 2019 at 2:00 PM** at the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc